(i) Nineteenth Annual Report and Accounts of the Praga Tools Corporation Limited, Secunderabad, for the year 196Z-63. together with the Auditors' Report on the Accounts.

Papers laid

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-2102/63 for (i) and (ii).]

THE MERCHANT SHIPPING (EXAMINATION OF ENGINEERS IN THE MERCHANT NAVY) **AMENDMENT RULES, 1963**

THE MINISTER OF SHIPPING IN WE MINISTRY OF TRANSPORT (SHRI RAJ BAHADUH): Sir, I beg to lay on the Table, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958, a copy of the Ministry of Transport Notification G.S.R. No. 1805, dated the 11th November, 1963, publishing the Merchant Shipping (Examination of Engineers in the Merchant Navy) Amendment Rules, 1963. [Placed in Library. See No. LT-2130/63.]

RSPOUT (1963) ON "STUDY OF COTTON IN INDIA".

THE DEPUTY MINISTER IN THE DEPARTMENT OF SUPPLY (SHRI JAGANATH RAO): Sir. on behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy of the Report (19f3) on "Study of Cotton in India". [Placed in Library. See No. LT-2121/63.1

THE NELLORE RICE (EXPORT RESTRIC-**TION) ORDER, 1963**

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRICULTURE (SHRI A. M. THOMAS): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Food and Agriculture (Department of Food) Notification G.S.R. No. 1879, dated the 6th December, 1963, publishing the

Nellore Rice (Export Restriction) Order, 1963. [Placed in Library. See No. LT-2133/63.]

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ANNUAL REPORT AND ACCOUNTS (1962* 63) OF THE HINDUSTAN TELEPRINTERS LIMITED, MADRAS

THE DEPUTY MINISTER IN THK DEPARTMENT OF POSTS AND TELE-GRAPHS (SHRI B. BHAOAVATI): Sir, I beg to ia_v on the Table, under subsection (1) of section 619-A of the Companies Act, 1956 a copy of the Second Annual Report and Accounts of the Hindustan Teleprinters Lim.ted, Madras, for the year ended 31st March, 1963. [Placed in Library. See No. LT-2134/63.]

STATEMENT RE. THE SETTING UP OF A CENTRAL VIGH.ANCE COMMISSION

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASE-KHAR): I beg to lay on the Table a statement regarding the proposal to set UP a Central Vigilance Commission. [Placed in Library. See No. LT-2120/63.1

REFERENCE TO NOTICE OF MO-TION FOR PAPERS

SHRI B. D. KHOBARAGADE: What about the statement about Mr. Maurya because the Minister had promised the other day to make a statement in the House and I had also tabled a motion for papers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R M. HAJARNAVIS): We have asked for information. As soon as the information is available, we shall certainly place it before the House.